

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 381 of 2020

Sunil KumarPetitioner

-Versus-

The State of Jharkhand & Ors. Opposite Parties

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Saurav Arun, Advocate.

For the Opp. Parties : Mr. Sachin Kumar, AAG

07/16.04.2021 It has been submitted by the learned AAG that no final order could be passed as the meeting could not be held by the Officers of the concerned Department in view of present situations arising out of COVID-19 and as such, he prays for sometime to comply the order passed by this Court.

Prayer is allowed.

Put up this case after four weeks.

(Dr. S.N. Pathak, J.)

Punit/-